

[Shri Yogeshwar Prasad Yogerh]

House to a matter of urgent public importance under Rule 377.

18 residential schools were set up during the Sixth Five year Plan in the tribal areas of Chhotanagpur and Santhal Pargana for promoting education among them and for their all round development. In all the 18 schools, provision was made for study and boarding and lodging of 100 students each. Medical and other facilities were also provided to them. Most of these schools are in my constituency major portion of which falls in the Chhotanagpur area. The condition of many schools located in Chandwa and Balumath in Palamu district is bad. Due to non allocation of funds after the Sixth Five Year Plan students have left the hostels. Many residential schools have closed during this year and salaries have not been paid to teachers, cooks and other employees working there. I have drawn the attention of the Bihar Government to this problem through several letters but in vain.

Therefore, my humble request is that besides providing adequate allocation for the smooth functioning of these schools during 1987-88 and 1988-89, arrears of previous years should also be paid. The Government should seriously implement the schemes meant for improving the life of tribals and take necessary steps in that direction immediately. Otherwise exploiters will try to take advantage of the helplessness of innocent tribals.

[English]

(v) Demand for certain basic amenities to the slum dwellers in Delhi

\*SHRI ANADI CHARAN DAS (Jaipur):  
The number of slum dwellers in Delhi is about 20 lakhs. They are living in the slum areas in a very miserable condition. There is no provision of drinking water, electricity, health care facility and schools for the slum children. In the absence of proper basic amenities the slum dwellers are living like animals. When the people of this metropolitan city are enjoying all comforts these lakhs of slum dwellers are passing their days in great misery. Whether

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\*The speech was originally delivered in Oriya.

a man is born in the house of a rich man, or in the cottage of a poor man or in slum or in the drain pipe kept at the roadside, he is entitled to get these basic amenities, because he is a citizen of India.

As such, I urge upon the Government to allot 40 yards of land to each slum dweller in Delhi. Every slum dweller should be issued with a ration card. Adequate health care and proper education facilities should be provided to them. I hope the Government will take necessary steps in this regard.

(vi) Demand for more facilities at Paradeep Port to increase export of iron ore from Orissa.

SHRI JAYANTI PATNAIK (Cuttack) :  
At present, the total annual export of iron ore from Orissa is less than 2 million tonnes. According to a study, the existing iron ore mines would be able to produce adequate quantities of iron ore for an annual export of about 6 to 7 million tonnes. It has also been established that increase in production of iron ore from the existing mines will not involve any appreciable additional investment but will increase employment opportunities in predominantly tribal areas.

In order to enable export of iron ore of the order of 6-7 million tonnes per annum through Paradip port, it would be necessary to provide the following facilities :

- (i) Deepening of the approach channel and harbour to enable loading of vessels up to 200,000 DWT capacity from existing 60,000 DWT.
- (ii) Increase the efficiency of the loading system to achieve a loading rate of 8,000 tonnes per hour.
- (iii) Dredging arrangement to maintain the draft of the approach channel and harbour around the year and salvaging of the dredgers which have blocked the passage of the approach channel.

In the interest of the State of Orissa and for increasing foreign exchange earnings, I demand that above facilities be provided at Paradip port forthwith.